

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31ST JANUARY, 2023

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	94579	390876	485455	3933	23173	27106	3061	28882	31943	95451	385167	480618	280	2973	3253	15279	54676	69955
NAGALAND	1587	2856	4443	78	120	198	116	172	288	1549	2804	4353	02	19	21	364	959	1323
MIZORAM	2767	2853	5620	386	677	1063	364	399	763	2789	3131	5920	01	06	07	461	274	735
ARUNACHAL PRADESH	2708	13768	16476	291	974	1265	312	802	1114	2687	13940	16627	10	45	55	511	4478	4989

N.B: After physical verification, opening balance for the state of Arunachal Pradesh has been corrected.